NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T. C.P No.24/(MAH)/2014 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 02.09.2016

NAME OF THE PARTIES: Shri Sunil Goswami

V/s.
M/s. AMS Marine Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398, 58-59 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No	. NAME	DESIGNATION	SIGNATURE
OT	SUNIL DUTT	GOSWANI PETITIONER	(Main
02	MURUGAN	NAMBI R. 32	0
03	ASHOK K	word PX.	Operen
	J. N. SHI	ADHONKAR RESPONDENT	Rab
	De	responent?	Wale

Order

C.P. No. 24/397-398/CLB/MAH/2014

Dated: 02.09.2016

- Ld. Counsel for Respondent is present. Petitioner Mr. Sunil Dutt Goswami is present in person.
- 2. At the request of the Petitioner date is granted. From side of Respondent no objection has been put forth.
- 3. Next date for hearing is fixed on 05.10.2016. Date duly communicated to both the parties

sd/-

Shri M.K. Shrawat

Member (Judicial)